

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1134(CHE)/2024

PETITION NUMBER : IBA/577/2020

**NAME OF THE APPLICANT : CA Mahalingam Suresh Kumar
(Real Value Promoters Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

In this case the Applicant sought approval for fresh issue of Form G as recommended by the CoC. The Application for extension of CIRP period is under consideration.

List this Application for hearing on **12.06.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk